

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:269

ANSWERED ON:22.07.2003

DIRECTIONS OF NHRC TO ASYLUMS

RAGHUVANSH PRASAD SINGH;RAM PRASAD SINGH;SULTAN SALAHUDDIN OWAISI

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether after the death of 26 chained patients of Erawdi. Tamil Nadu, National Human Rights Commission has issued directions to States to Shift mentally ill prisoners who have no criminal record to asylums has been adhered to;
- (b) if so, the States which are yet to follow these directions of NHRC so far;
- (c) whether the Government have taken up the matter with the erring State Governments;
- (d) if so, the details thereof;
- (e) if not, the reasons thereof; and
- (f) the steps taken/being taken to ensure that the Governments abide by human rights charter in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONS AND PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a) & (b): Yes, `Sir` In pursuance of Supreme Court directions regarding violation of provisions of the Mental Health Act, 1987, the National Human Rights Commission issued directions to all States/Union territories on 11th September, 1996 which were reiterated again on 7th February, 2000. All States/Union territories have reported compliance in the matter.
- (c) to (f): In view of the reply to parts (a) & (b) above, further questions do not arise.